

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-106
IB-2068/ND/2019
New IA1983/2024

IN THE MATTER OF:

Century Road Transport Pvt. Ltd.

.....Applicant

Vs.

Tyson Retail Services Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq

Order delivered on 26.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appears on behalf of Applicant at the time of hearing. In the interest of justice, list this matter on **14.05.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**